

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General (Camp) at Jammu)

Notification

No:-1309 of 2026 RG/LP.

Dated:- 23.05.2026.

Hon'ble Full Court has been pleased to designate the below named Advocates as "**Senior Advocates**", subject to furnishing of undertaking in terms of Rule 5 of the High Court of Jammu & Kashmir and Ladakh (Designation of Senior Advocates) Rules, 2025:

1. Smt. Arifa Jan,
2. Shri Ajay K. Gandotra,
3. Shri Muzaffar Iqbal Khan,
4. Smt. Rozina Afzal,
5. Shri Pran Nath Bhat,
6. Shri Abdul Rashid Malik,
7. Smt. Monika Kohli,
8. Shri Adarsh Kumar Sharma,
9. Shri Pawan Kumar (Kundal),
10. Smt. Mandeep Reen,
11. Smt. Radha Sharma,
12. Shri Ajay Pal Singh,
13. Smt. Anshuja Sharma Tak,
14. Shri Manzoor Ali, and
15. Shri Vikas Mangotra.

By Order


(M.K. Sharma)

Registrar General

No:23884-924/RG/LP

Dated:23.05.2026

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for information of their Lordships.
3. Advocate General, UT of Jammu & Kashmir.
4. Secretary, Bar Council of India, New Delhi.
5. President, J&K High Court Bar Association, Jammu.
6. President, Kashmir Advocates Association, Srinagar.
.....for information.
7. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar.
8. Registrar Computer (I.T), High Court of Jammu & Kashmir and Ladakh, Srinagar.
9. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar.
10. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
11. Principal District and Sessions Judge _____
12. Director, J&K Judicial Academy, Srinagar.
13. Registrar Administration, High Court of Jammu & Kashmir and Ladakh, Srinagar
14. CPC, e-Courts, High Court of J&K & Ladakh, Jammu for getting the same uploaded on the official website of High Court of J&K and Ladakh.

15. Manager, Govt. Press, Srinagar, for publication in the next issue of Government Gazette.
16. Director Information, J&K, Jammu/Srinagar with the request to publish the above notification in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar) and also in the newspaper having wide circulation in the Union Territory of Ladakh.
17. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
18. Concerned Advocates _____
..... for information and compliance.


Registrar General